

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 24th November, 2015

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER
HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 124/2015(CZ)	Scheduled Caste and Schedule Tribe Stand Stone Mines Workers Co-operative Society Vs. Union of India & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR HEARING				
2.	Original Application No.05/14(CZ) (M.A.No.462/15)	Dr. Subhash C.Pandey (Industries at Mandideep) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
3.	Original Application No. 117/2014 (CZ) (M.A. No.356/14) (M.A. No.619/14)	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey for Petitioner Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 16/2015 (CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamveer Sharma, Adv.	
5.	Appeal No. 08/2015(CZ)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushaindra Kaurav. Adv. Ms. Parul Bhadoria, Adv.	

6.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Kumar Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv.	
8.	Appeal No. 43/2015(CZ)	Surender Singh Tomar Vs Chirman, MPSEIAA & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in